guilty of malpractices, appropriate action would be taken against them.

It has been ascertained from the Collector that one of the concerned officials, a Superintendent of Central Excise was prematurely retired in December, 1975. Departmental proceedings are in progress against 4 Inspectors of Central Excise. Adjudication proceedings are also reported to have been initiated in the Kanpur Collectorate in a number of cases for offences of the nature referred to by the Committee.]

IDA Aid for Agricultural Projects in Assam

410. SHRIMATI MARGARET ALVA:
SHRIMATI LEELA DAMODARA MENON: DR. RAJAT
KUMAR . CHAKRABARTI:
SHRIMATI AMBIKA SONI:
SHRIMATI AMARJIT KAUR:
SHRI NRIPATI RANJAN
CHOUDHURY:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) whether it is a fact that the International Development Association (IDA), a World Bank affiliate, has agreed to give financial assistance for agricultural development projects in Assam; and
 - (b) if so, what are the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

An over-riding commission is paid to Apex Federations on such sales in

(b) International Development Association has committed a credit of \$8 million for Assam Agricultural development project. This project, *inter-alia*, aims at strengthening Agricultural Extension Service, upgrading adaptive research, as also initiating a programme of ground water development within the State.

411. [Transferred to the 4th Aug ust, 1977].

IFFCO, fertilizers to cooperative societies

412. SHRIMATI MARGARET ALVA: DR. RAJAT KUMAR CHAKRABARTI:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to refer to answer to Starred Question 32 given in the Rajya Sabha on the 14th June, 1977 and state:

- (a) the names of the cooperative societies and the quantum of fertilizer released tot each by the Indian Farmers Fertilizers Cooperative during 1976-77, State wise;
- (b) the terms and conditions laid down by the Indian Farmers Fertilizers Cooperative for the release of fertilizers to these cooperative societies?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) Information is given in the statement.

(b) The state-wise terms and conditions to individual cooperative societies are as under:

view of standing arrangements.

T Occupation		Margine	s(R*/t* n)			Quantity Rebat (R:./ton)	
State		Urea	NPK	Payment terms -		Urea	NPK
1. Andhra Pradesh		105	150	Cash and carry .		1.	
2. Madhya Pradesh		. 105	120	Do.		**	
3. Mihirashtra		105	120	D		**	
4. Tamil Nadu .		115	135	15 days credit / n 55 days creit / n		20	25